

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1666\_1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 22 March, 2021.

Sub:- **Withdrawal of casual leave.**

Ref:- Letter No.DJK./ 3284, dtd. 15.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 15.03.2021, has been granted.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/1667 dated 22.3.2021**  
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

*(Signature)*

**JT.REGISTRAR (VIGILANCE)**

*Rola*